

(51)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A.NO.2563/94

Hon'ble Shri P.T.Thiruvengadam, Member(A)

New Delhi, this 2nd day of June, 1995

Shri Vinod Kumar  
s/o Shri Amrit Kumar  
C-II/8, Lodhi Colony  
New Delhi - 110 003. .... Applicant

(By Shri O.N.Moolri, Advocate)

Versus

The Directorate of Estate  
Nirman Bhawan  
New Delhi - 100 001. .... Respondent

(By Shri M.K.Gupta, Advocate)

O R D E R (Oral)

Learned counsel for the applicant seeks permission to withdraw the OA with liberty to file a fresh OA if so advised. Permission granted along with liberty. OA is dismissed as withdrawn. No costs.

P.T.Thiruvengadam  
MEMBER(A)

/RAO/